

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

24.01.2013

OA No. 62/2013

Applicant present in person.

The only grievance of the applicant in this OA is that his appeal dated 03.07.2012 (Annexure A/4) is pending since long and he seeks direction to decide the same expeditiously.

Having heard the applicant present in person, we deemed it proper to direct the respondents to decide the appeal filed by the applicant dated 03.07.2012 (Annexure A/4) expeditiously in accordance with the provisions of law but in any case not beyond the period of three months from the date of receipt of a copy of this order.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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